

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.303

IA-6032/2023 IA-5238/2023 IA-5125/2023 IA-5144/2023 IA-5145/2023 IA-
5421/2023 IA-4466/2023
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 22.12.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Najaf Hussain, Ms. Shreya Kumar, Advocates in
IA-6032/2023, Ms. Injila Zaidi, Mr. Arnab
Chakraborty, Advocates in IA-5121/2023, Mr. Shikhil
Suri, Ms. Vidhi Kapoor, Advocates in IA-5238/2023

For the RP

: Mr. Rishabh Jain, Advocate for RP, Mr. Gaurav
Katiyar, RP in person

ORDER

IA-6032/2023:-

In compliance with the order dated 08.12.2023, the written submissions have been filed by both the parties.

Order **reserved**.

IA-5238/2023:-

The written submissions filed on behalf of the Respondent are on record. The Applicant shall take steps to bring on record the written submissions within two days.

List the matter on **01.01.2024**.

IA-5125/2023:-

None appears for the Applicant. The written submissions filed on behalf of the Respondent are on record. The Applicant shall take steps to bring on record the written submissions within two days.

List the matter on **01.01.2024**.

IA-5421/2023:-

In compliance with the order dated 29.11.2023, the written submissions filed by both the parties are on record.

Order **reserved**.

IA-5144/2023 IA-5145/2023:-

List on **01.01.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)